IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

51. IN CP/331(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.11.2022**

NAME OF THE PARTIES: Vishwas Cargo Impex Private Limited
Vs
Registrar Of Companies Mumbai

SECTION: 252 (1) OF THE COMPANIES ACT, 2013

O R D E R

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **02.01.2023.**

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR